

FIFTEENTH REPORT

(Third Lok Sabha)

The Business Advisory Committee held a sitting on Monday, the 8th April, 1963.

2. The Committee recommend allocation of time to the following items of Government legislative and other business as shown against each item:

(1) The Finance Bill, 1963 ( <u>Consideration and passing</u> )	}	16 hours
(2) The Super Profits Tax Bill, 1963 ( <u>Consideration and passing</u> )		(10 hours for
(3) The Compulsory Deposit Scheme Bill, 1963. ( <u>Consideration and passing</u> )		General discus- sion and 6 hours for Clause by Clause consider- ation and Third Reading)
(4) The Constitution (Fifteenth Amendment) Bill, 1962, as reported by the Joint Committee. ( <u>Consideration and passing</u> )		5 hours
(5) The Constitution (Sixteenth Amendment) Bill, 1963, as reported by the Joint Committee. ( <u>Consideration and passing</u> )		3 hours
(6) The Bengal Finance (Sales Tax) (Delhi Amendment) Bill, 1963 ( <u>Consideration and passing</u> )		1 hour
(7) The Export (Quality Control and Insepection) Bill, 1963 ( <u>Consideration and passing</u> )		2 hours
(8) The Indian Emigration (Amendment) Bill, 1963, as passed by Rajya Sabha. ( <u>Consideration and passing</u> )		1 hour
(9) The Specific Relief Bill, 1962, as reported by the Joint Committee. ( <u>Consideration and passing</u> )		3 hours
(10) The Administrators-General Bill, 1962, as reported by the Select Committee. ( <u>Consideration and passing</u> ).		1 hour
(11) The Limitation Bill, 1963, as passed by Rajya Sabha. ( <u>Consideration and passing</u> )		3 hours
(12) The Special Marriage (Amendment) Bill, 1963, as passed by Rajya Sabha. ( <u>Consideration and passing</u> )		1 hour

(13) Discussion on the motion to be moved by Shri Hari Vishnu Kamath for modification of the Officers of Parliament (Travelling and Daily Allowances) Amendment Rules, 1962 | hour

(14) Discussion on the motion to be moved by Shri K.C. Reddy regarding Report of the Commission on Inquiry appointed to investigate into the administration of certain Dalmia-Jain Companies. 6 hours

2. The Committee also recommend that on days when there are sittings the House may continue to sit from 11 A.M. to 6 P.M. till the termination of the current session.

New Delhi:  
April 8, 1963  
Chaitra 18, 1885 (Saka)

*Hukam Singh*  
(HUKAM SINGH),  
Chairman,  
Business Advisory Committee